## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 183/621A/NCLT/AHM/2016(New) C.A. No. 76-A/621A/CLB/MB/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.09.2016</u>

Name of the Company:

Safal Buildcon Pvt. Ltd.

Section of the Companies Act:

Section 166(1) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1

2.

## <u>ORDER</u>

None present for the petitioner. List the matter on 29.09.2016.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this 7<sup>th</sup> day of September, 2016.